

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) The provisional net profit of FACT for the year 1994-95 is estimated to be Rs. 72.16 crores.

(b) A 900 tonnes per day ammonia plant is being set up by FACT at Udyogmandal as part of its modernisation/expansion scheme. FACT is also implementing ammonia retrofit scheme at its Cochin Division.

(c) and (d). FACT achieved unitwise production targets fixed for the year 1994-95. The unitwise capacity utilisation during 1994-95 year was as under :

Unit/Division	Capacity Utilisation in % (provisional)		
	Nitrogen	Phosphate	Caprolactam
Udyogamandal	89.87	93.26	-
Cochin	86.63	92.09	-
Petrochemical	-	-	86.88

(e) and (f). During the year 1994-95 FACT produced 43440 tonnes of caprolactam. During the year, it sold more than 47000 MT of caprolactam. Sales during the current year are also expected to be of the same order. Much would, however, depend on the demand and supply position, especially the price at which imported caprolactam would be available.

Purchase of Properties by NRIs

2990. SHRI MOHAN RAWALE : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether Non-Resident Indians are not allowed to purchase agricultural land in the country; and

(b) if so, the action taken by the Government in such cases in which NRIs have purchased farm houses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Wastage of Fruits and Vegetables

2991. SHRI JAGAT VIR SINGH DRONA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government are aware that the fruits and Vegetables are spoilt/wasted every year due to inadequate processing units; and

(b) if so, the steps being taken by the Government to prevent the huge loss of fruits and vegetables?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGAI) : (a) and (b). Post harvest losses in fruits and vegetables do occur due to inadequate storage, transport and post harvest handling and processing facilities. The Government is implementing various plan schemes and has provided incentives to creation/augmentation of the necessary facilities.

Power Grid Offices

2992. SHRI SURAJ MANDAL : Will the Minister of POWER be pleased to state :

(a) whether the Government have any proposal to shift the office of the Executive Director of Indian Power Grid Limited, Eastern Region from Patna to Calcutta;

(b) if so, the details thereof;

(c) whether there is any rule formulated by the Government that the opening of new office in over populated metropolitan city must be prevented;

(d) if so, whether the above proposal to shift the Power Grid Eastern Region Office in Calcutta is under the Government Policy; and

(e) whether there is any proposal to cancel the shifting of the above office?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) and (b). There is no proposal to shift the Eastern Regional Headquarter of POWER GRID headed by a General Manager from Patna to Calcutta. However, considering the various administrative and operational aspects, the office of the Executives Director, who is incharge of both the Eastern and North Eastern Regions, is located at Calcutta, since he is also to look after the work of Regional Load Despatch Centre at Calcutta.

(c) and (d). There is no such rule for stations other than Delhi. Moreover, POWER GRID has not opened any new office at Calcutta and the Executive Director is operating at the existing office.

(e) Does not arise in view of the replies to parts (a) to (d) above.

Regional Power Tariff Boards

2993. SHRI SULTAN SALAHUDDIN OWAIISI : Will the Minister of POWER be pleased to state :

(a) whether the Union Government have any proposal to set up regional power tariff boards to consider the electricity rates in different parts of the country;